

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 29th April, 2024, 10:30 A.M.

CP (IB) No. 249/CB/2020, IA (IB) No. 70/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Hariom Rice Mills Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Akanksha Nehra, Adv.
Ms. Preeti Singh, Adv.

For Respondent (s)

ORDER

IA (IB) No. 70/CB/2024:

Ld. Counsel Ms. Akanksha Nehra appears for the applicant. Await hard copy. List the matter on 01.05.2024.

**Kaushalendra Kumar Singh
Member (Technical)**

**P. Mohan Raj
Member (Judicial)**